

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-452(ND)2017

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2019**

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Ms. Nazia Parveen, Advocate Ms. Aishwarya Singh for Mr. Charanjeet Singh & Mr. Gautam Singhal Advocate for ICICI Bank			
Present for the Respondent:	Mr. Prince Mohan Sinha, PCS Mr. Abhishek Panwar for Liquidator			

ORDER

CA-902/2019 has been filed by applicant who had bid for the assets in the e-auction. It appears that no reply has been filed even in CA-526/2019. Another application is stated to have been filed by one of the claimants whose claims have been rejected by the liquidator. Let notices of these applications be effected and replies filed.

All applications be listed on 7th August, 2019 for arguments and disposal.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)

(Ginni)